

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

The following Peons/Dak Peons are directed to look after the Dak work of the following Courts of the Central District, Tis Hazari Courts, Delhi with immediate effect :

S. No.	Name & Emp. Code of the Official	Name of the Courts	Link Dak Peon
1.	Ms. Sunita EC: 10849	Dak Peon in the Courts of:- 1) Dr. Kamini Lau, Ld. PO, MACT- 01 2) Ms. Colette Rashmi Kujur, Ld. ADJ-10 3) Ms. Richa Parfhar, Ld. ASI (FTSC)(POSCO)-01 4) Ms. Neha Mittal, Ld. MM-04 5) Sh. Chatinder Singh, Ld. MM-07	Ms. Babita EC: 91218
2.	Ms. Babita EC: 91218	Dak Peon in the Courts of:- 1) Ms. Kaveri Bewaja, Ld. District Judge (Commercial Court)-07 2) Sh. Ajay Singh Shekhawat, Ld. ADJ-04 3) Sh. Dhbeeraj Mor, Ld. ASI-02 4) Sh. Anuj Kumar Singh, Ld. JSC-cum-ASCI-cum-GJ 5) Sh. Apoorv Gupta, Ld. MM-02	Ms. Sunita EC: 10849
3.	Ms. Kamla Joshi EC: 11094	Dak Peon in the Courts of:- 1) Sh. Paramjit Singh, Ld. District Judge (Commercial Court)-06 2) Sh. Lovleen, Ld. PO MACT-02 3) Ms. Rajani Ranga, Ld. ACMM-01 4) Sh. Anurag Chhabra, Ld. Civil Judge-03 5) Sh. Vinod Kumar, Ld. MM-03	Ms. Sushma EC: 92001
4.	Ms. Sushma EC: 92001	Dak Peon in the Courts of:- 1) Sh. Rakesh Pandit, Ld. ADJ-09 2) Sh. Siddharth Malik, Ld. CMM 3) Ms. Jyoti Maheshwari, Ld. MM, (Mahila Court)-04 4) Sh. Mayank Aggarwal, Ld. MM-09 5) Sh. Asad Sahrawat, Ld. MM (Virtual Traffic Court)-08	Ms. Kamla Joshi EC: 11094
5.	Ms. Kamlesh Kumari EC: 19451643	Dak Peon in the Courts of:- 1) Sh. Dharmender Rana, Ld. Special Judge(NDPS)-01 2) Sh. Rajesh Malik, Ld. ADJ-05 3) Sh. Ajay Gulati-II, Ld. ADJ-01 4) Ms. Pragati, Ld. ARC-01 5) Ms. Neha Garg, Ld. Civil Judge-01	Aarti Rani W/o Sh. Mohan Dass (Newly Appointed)
6.	Aarti Rani W/o Sh. Mohan Dass (Newly Appointed)	Dak Peon in the Courts of:- 1) Ms. Ila Rawat, Ld. District Judge (Commercial Court)-03 2) Sh. Sanjeev Kumar-II, Ld. Special Judge(NDPS)-02 3) Sh. Visvesh, Ld. MM (NI Act-06) 4) Ms. Richika Tyagi, Ld. MM (Virtual Traffic Court)-04 5) Sh. Sunil Khatri, Ld. MM (Virtual Traffic Court)-02 6) Ms. Reetika Jain, Ld. MM, Mahila Court-03	Ms. Kamlesh Kumari EC: 19451643

7.	Ms. Priti Yadav EC: 32599923	Dak Peon in the Courts of:- 1) Sh. Atul Krishna Aggarwal, Ld. ASI(Spl. FTC)-02 2) Ms. Shilpi Jain, Ld. ASI(FTSC)(POCSO)-02 3) Sh. Gaurav Sharma, Ld. MM-05 4) Ms. Divya Gupta, Ld. MM (Virtual Traffic Court)-05 5) Sh. Dev Saroha, Ld. Civil Judge-06	Tripti Jain D/o Sh. Shankar Lal (Newly Appointed)
8.	Tripti Jain D/o Sh. Shankar Lal (Newly Appointed)	Dak Peon in the Courts of:- 1) Ms. Nisha Saxena, Ld. District Judge (Commercial Court)-04 2) Vacant Court previously presided over by Sh. Robinjeet Singh, Ld. MM (NI Act)-04 3) Ms. Neha Goel, Ld. MM (NI Act)-02 4) Sh. Raj Kumar Singh, Ld. MM (NI Act)-03 (Digital Court) 5) Sh. Chandra Bose, Ld. PO Special Court (NI Act)	Ms. Priti Yadav EC: 32599923
9.	Ms. Shalu Bala EC: 11063	Dak Peon in the Courts of:- 1) Ms. Vandana, Ld. ADJ-08 2) Ms. Saumya Chauhan, Ld. ADJ-02 3) Ms. Bhujal, Ld. MM, NI Act-01 4) Ms. Kiran Deep Kaur, Ld. Civil Judge-05 5) Ms. Shivli Talwar, Ld. MM-06	Ms. Roshni EC: 13695150
10.	Ms. Roshni EC: 13695150	Dak Peon in the Courts of:- 1) Sh. Rajneesh Kumar Gupta, Ld. District Judge (Commercial Court)-02 2) Sh. Rakash Kumar-II, Ld. ADJ-03 3) Sh. Sushil Anuj Tyagi, Ld. ASI-04 4) Sh. Puneet Nagpal, Ld. ARC-02 5) Ms. Arjinder Kaur, Ld. MM (Virtual Traffic Court)-03	Ms. Shalu Bala EC: 11063
11.	Ms. Geeta Rani EC: 91008	Dak Peon in the Courts of:- 1) Sh. Sanjeev Kumar Aggarwal, Ld. District Judge (Commercial Court)-01 2) Ms. Ritu Singh, Ld. ASI (FTSC)(RC) 3) Ms. Shilpa Dhanekar, Ld. MM-01 4) Ms. Neetu Sharma, Ld. MM (Virtual Traffic Court)-06 5) Sh. Kartik Taperia, Ld. Civil Judge-02	Ms. Vandana EC: 42879006
12.	Ms. Vandana EC: 42879006	Dak Peon in the Courts of:- 1) Sh. Muneesh Garg, Ld. ASI-01(P9CSO) 2) Ms. Priyanka Rajpoot, Ld. CCI -cum- ARC 3) Ms. Deeksha Rao, Ld. Civil Judge-04 4) Ms. Divyashree Raina, Ld. MM, Mahila Court-02 5) Ms. Shruti Sharma-II, Ld. MM (Virtual Traffic Court)-01	Ms. Geeta Rani EC: 91008
13.	Ms. Minakshi EC: 94736829	Dak Peon in the Courts of:- 1) Sh. Vijay Shankar, Ld. ASI-05 2) Sh. Anurag Thakur, Ld. ACMM(Special Acts) 3) Sh. Mridul Gupta, Ld. ACI-cum-CCI-cum-ARC 4) Ms. Sakshi Jalwal, Ld. MM (NI Act)-05 5) Ms. Peyal Singal, Ld. Civil Judge-08	Ms. Ambika Chadha EC: 11148

14.	Ms. Ambika Chadha EC: 11148	Dak Peon in the Courts of:- 1) Sh. Umed Singh, Ld. District Judge (Commercial Court)-05 2) Sh. Arun Kumar Garg, Ld. ADJ-05 3) Sh. Anurag Dass, Ld. ACMM-02 4) Ms. Neha Kharia, Ld. MM (Mahila Court)-01 5) Ms. Meena Chauhan, Ld. MM-08	Ms. Minakshi EC: 94736829
15.	Ms. Kavita Rani EC: 22500740	Dak Peon in the Courts of:- 1) Sh. Praveen Singh, Ld. ADJ-11 2) Sh. Vinay Singhal, Ld. ASJ(Electricity Court)-01 3) Sh. Vikrant Vaid, Ld. Special Judge (Electricity)-02 4) Sh. Alok Shukla, Ld. ADJ-07 5) Ms. Katyayini Sharma Kandwal, Ld. MM (NI Act)-03	Ms. Kirti EC: 74666651
16.	Ms. Kirti EC: 74666651	Dak Peon in the Courts of:- 1) Sh. Sanjay Sharma-II, Ld. ASI-03 2) Ms. Tista Shah, Ld. MM (Virtual Traffic Court)-07 3) Ms. Naina Gupta, Ld. MM (NI ACT)-01(Digital Court) 4) Ms. Sonam Singh-II, Ld. Civil Judge-07 5) Ms. Manys, Ld. MM (NI Act)-02 (Digital Court)	Ms. Kavita Rani EC: 22500740

Note:-

- In case Regular Dak Peon happens to be on leave, she will intimate to the Link Dak Peon and Dak work of the concerned Courts will be look after by her Link Dak Peon mentioned against her name, failing which strict disciplinary action may be taken against the said Link Dak Peon.
- All the above mentioned officials are hereby directed to mark their attendance in the senior most Court assigned to them.
- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

G
11-1-23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ)
DELHI

No. 3590-3770
ADMIN-III/Central/P&T/2023

Dated, Delhi the 11 JAN 2023

Copy forwarded for information and necessary action to:-

- The Principal District & Sessions Judge, Central, Delhi.
- The Officers Concerned.
- The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central, Delhi.
- The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, Delhi.
- Dealing Officials, Personal File, Administration Branch-III, Central, Tis Hazari, Delhi.
- Dealing Officials, Leave Seat, Accounts Branch, Central, Delhi.
- The Officials concerned.
- Ahmad concerned of all the above mentioned Courts.
- Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
- Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

G
11-1-23
Branch In-Charge, Admin. Branch-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ)
DELHI